

- (a) the number of National Sports Universities that are currently functioning in the country;
- (b) the amount spent on those Universities during the last three years;
- (c) whether it is a fact that the trainees are not getting required facilities in these Universities due to which talented trainees are not achieving their targets; and
- (d) the number of trainees who have passed out from these Universities and those who participated in National and International sports events?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI KIREN RIJJU): (a) and (b) At present there is only one National Sports University (NSU) in the country which is being set up in Manipur. A sum of ₹ 50.00 crore has been sanctioned for pre investment activities for this University, out of which ₹31.10 crore has been released so far.

(c) and (d) NSU is in a nascent stage of development and therefore, the stage of training talented players has not come yet. Students have been enrolled in NSU in Bachelor of Physical Education and Sports (BPES), B.Sc. (Sports Coaching) from academic session 2017-18 and M.A. (Sports Psychology) programme from academic session 2018-19.

Infrastructure facilities and training of sportspersons

1732. DR. L. HANUMANTHAIAH: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of quantum of funds allocated and spent by Government during the last two years and current financial year for the development of sports infrastructure facilities and training of sportspersons, especially in rural areas of Karnataka, year-wise and State-wise;
- (b) whether Government is aware that there are no infrastructural sports facilities for rural youth;
- (c) if so, the reasons therefor; and
- (d) the details of the steps taken or proposed to be taken by Government to encourage sports and development and upgradation of facilities to provide training to sportspersons, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI KIREN RIJJU): (a) to (d) Sports being a State subject the responsibility for providing sports infrastructure and training rests with the State/Union Territory

Governments. Central Government supplements efforts of the State/UT Governments by providing assistance through National Sports Federations, training in Sports Authority of India (SAI) Centres and support under Khelo India Scheme for bridging gaps in sports infrastructure. Funds are not allocated State-wise under these schemes. Information relating to funds released under the Khelo India Scheme for development of Sports infrastructure for the projects sanctioned, including in Karnataka, during the last 2 years and current year is given in the Statement (*See below*). In addition, SAI regional centre in Bengaluru and training centres at Bengaluru, Medikeri and Dharwad are catering to the needs of Karnataka.

Statement

Information relating to funds released under the Khelo India Scheme for development of sports infrastructure for the projects sanctioned in States/Union Territories in 2017-18, 2018-19 and 2019-20

(₹ in crore)

Sl. No.	Name of the State/ Union Territory	2017-18	2018-19	2019-20
1	2	3	4	5
1.	Andhra Pradesh	4.00	-	-
2.	Arunachal Pradesh	15.25	39.50	-
3.	Assam	15.20	6.32	-
4.	Chhattisgarh	2.50	-	-
5.	Gujarat	5.50	3.00	-
6.	Haryana	12.50	6.95	-
7.	Himachal Pradesh	-	2.50	-
8.	Jammu and Kashmir	1.00	-	-
9.	Jharkhand	1.07	-	-
10.	Karnataka	12.50	9.50	-
11.	Kerala	3.00	4.00	4.00
12.	Madhya Pradesh	10.50	4.14	-
13.	Maharashtra	7.00	19.87	-

1	2	3	4	5
14.	Manipur	5.29	9.00	-
15.	Mizoram	4.30	-	-
16.	Nagaland	2.00	5.00	-
17.	Odisha	11.56	0.69	3.31
18.	Punjab	6.00	-	-
19.	Rajasthan	36.12	11.36	3.00
20.	Sikkim	-	3.00	-
21.	Telangana	6.50	-	-
22.	Tamil Nadu	7.00	4.00	-
23.	Tripura	2.50	-	-
24.	Uttarakhand	9.30	1.00	-
25.	Uttar Pradesh	15.00	43.43	-
26.	West Bengal	6.50	-	-
27.	Puducherry	-	3.00	-
28.	Delhi	16.08	40.60	-
TOTAL		218.17	176.26	10.31

Assistance for development of sports infrastructure

1733. SHRI PARIMAL NATHWANI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the assistance being provided to States by Central Government and Sports Authority of India for construction of sports infrastructure, has been stopped, if so, the details thereof and the reasons therefor;

(b) whether Government provides funds to State Governments for setting up and running sports academies for different games;

(c) whether several States, particularly Jharkhand and Gujarat, have prepared proposal regarding sports infrastructure and setting up of sports academies and have sent it for approval to Central Government; and

(d) if so, the action taken by Central Government for approval of such proposals?